# GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

## RAJYA SABHA UNSTARRED QUESTION NO.2004 TO BE ANSWERED ON 17<sup>TH</sup> MARCH, 2023

### RATION CARDS ISSUED UNDER ONE NATION ONE RATION CARD SCHEME

#### 2004 SHRI MUZIBULLA KHAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) number of ration cards issued under the One Nation One Ration Card scheme in 2022, State-wise;
- (b) whether Government is aware of the discrepancy in terms of registering ration card holders in the scheme;
- (c) if so, the details thereof; and
- (d) expected target for issuing ration cards for the upcoming year, State-wise?

## A N S W E R MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

- (a): Under One Nation One Ration Card(ONORC) plan, the beneficiaries can seamlessly use their **same/existing ration cards** issued under National Food Security Act (NFSA) by their home State/UT Govt. to access their entitled foodgrains in any of the electronic-Point of Sales (e-PoS) enabled Fair Price Shop (FPS) across the country, post biometric authentication through e-PoS device. To avail this facility, no separate ration card is required.
- (b)&(c): There is no need for any kind of registration under ONORC plan because all the NFSA beneficiaries (i.e. around 80 Crore) are entitled to lift their entitled foodgrains from anywhere in the country by using their same/existing ration card or Aadhaar number.
- (d): There is no such targets provisioned under ONORC plan as this Department has already enabled portability of ration cards in all 36 States/UTs in the country through ONORC plan, so that all NFSA beneficiaries can get benefits of portability of food security. Since inception, more than 102 Crore portability (inter-intra) transactions have been recorded in the country, which shows the wide acceptance of ONORC plan. State-wise details of ONORC transaction is placed as **Annexure-I**.

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Annexure-I

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE UNSTARRED QUESTION NO.2004 FOR ANSWER ON 17.03.2023 IN THE RAJYA SABHA.

| S. No. | States/UTs                                   | Total Inter / Intra Portability<br>Transactions |
|--------|--|---|
| 1      | ANDAMAN AND NICOBAR ISLANDS                  | 35,309  |
| 2      | ANDHRA PRADESH                               | 12,25,83,597                                    |
| 3      | ARUNACHAL PRADESH                            | 1,460   |
| 4      | ASSAM  | 12,36,332                                       |
| 5      | BIHAR  | 32,44,84,095                                    |
| 6      | CHANDIGARH                                   | 397   |
| 7      | CHHATTISGARH                                 | 25,63,880                                       |
| 8      | DELHI  | 2,44,85,496                                     |
| 9      | GOA  | 48,918  |
| 10     | GUJARAT                                      | 41,01,861                                       |
| 11     | HARYANA                                      | 5,03,10,452                                     |
| 12     | HIMACHAL PRADESH                             | 96,995  |
| 13     | JAMMU AND KASHMIR                            | 14,33,620                                       |
| 14     | JHARKHAND                                    | 26,99,757                                       |
| 15     | KARNATAKA                                    | 6,01,43,248                                     |
| 16     | KERALA                                       | 5,56,14,449                                     |
| 17     | LADAKH                                       | 315   |
| 18     | LAKSHADWEEP                                  | 9,403   |
| 19     | MADHYA PRADESH                               | 3,39,62,751                                     |
| 20     | MAHARASHTRA                                  | 5,24,44,362                                     |
| 21     | MANIPUR                                      | 1,525   |
| 22     | MEGHALAYA                                    | 165   |
| 23     | MIZORAM                                      | 6,488   |
| 24     | NAGALAND                                     | 34,483  |
| 25     | ODISHA                                       | 94,799  |
| 26     | PUDUCHERRY                                   | 848   |
| 27     | PUNJAB                                       | 95,28,470                                       |
| 28     | RAJASTHAN                                    | 11,31,48,593                                    |
| 29     | SIKKIM                                       | 13,503  |
| 30     | TAMIL NADU                                   | 70,14,663                                       |
| 31     | TELANGANA                                    | 8,66,90,087                                     |
| 32     | THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU | 4,26,252  |
| 33     | TRIPURA                                      | 12,56,082                                       |
| 34     | UTTAR PRADESH                                | 6,69,96,918                                     |
| 35     | UTTARAKHAND                                  | 71,384  |
| 36     | WEST BENGAL                                  | 56,91,333                                       |
|        | Total  | 1,02,72,32,290                                  |

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